



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday,31st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/725/2015	PRASHANTA BORUAH Versus THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	MR.S C KEYAL GA, ASSAM(R1,3-6) MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
2	WP(C)/1956/2023	DILIP BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, CO OP GA, ASSAM MR. S C BISWAS(R-7,8) MS. K L R YANTHAN(R-7,8) MS. U NANDA(R-7,8) MS. J GHOSH(R-7,8)
3	WP(C)/4458/2023	RIPUNJIT DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
4	Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
5	Crl.A./121/2024	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/08/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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7)	MR. O P BHATI	23-08-2024	To	31-08-2024
8)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
9)	MR. D P BORAH	27-08-2024	To	31-08-2024
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18)	MR. S SHARMA	02-09-2024	To	03-09-2024
19)	MS. G BORAH	31-08-2024	To	31-08-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

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1	WP(C)/4540/2023	CHANDAN CH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, SEC. EDU.
2	Cont.Cas(C)/211/2024	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
3	WP(C)/3430/2024	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
2	WP(C)/2891/2020	HABILUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM SC, PWD SC, REVENUE
3	CRP(IO)/284/2022	SIDHARU MUSHAHARY Versus SHAHEN NARZARY	MR G BAISHYA MD. A HASSAN MS. P DAS	
4	CRP/15/2023	MUSTT SAKHINA KHATOON AND 7 ORS Versus MOHD ATIKUL ISLAM AND 19 ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	MS. S G BARUAH (R1(a) . 2,4,6,8,9) MR. B BORGHAIN (R1(a) . 2,4,6,8,9) MR B SAIKIA (R1(a) . 2,4,6,8,9)
5	I.A.(Civil)/739/2024 in WP(C)/2826/2007	SRI SABARAT ALI @ SHEIKH Versus THE UNION OF INDIA and 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	DY.S.G.I.

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